

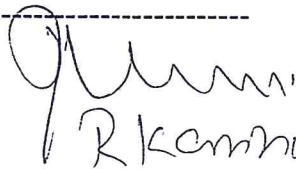
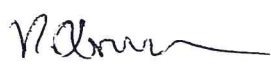
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/456/(IB)/2017  
NAME OF THE PETITIONER(S) : WANBURY LTD  
NAME OF THE RESPONDENT(S) : BAFNA PHAMACEUTICALS LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	S. R. KANNAN P.C.S.	for. Wanbury Ltd.	
	V. SURESH	Counsel for petitioner	

**ORDER**

Counsel for petitioner present. PCS representing the respondent present and stated that they are intending to settle the matter and are making efforts to settle the dispute in relation to the interest claimed by the other side. In this regard, they are intending to have a meeting at Mumbai on 04.10.2017 and further stated that they are intending to file a memo of compromise giving the schedule of payment by the next date of hearing. Time extended at request. Put up on 10.10.2017 at 10.30 A.M.

  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc